

THE GAUHATI HIGH COURT AT GUWAHATI
(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION

Dated Guwahati the 2nd February, 2017

No.HC.VII-06/2017 / 452 /A. Shri Manhari Das, Peon, Office of the District and Sessions Judge, Golaghat, is transferred as Peon in the Office of the Member, MACT, No.3, Kamrup (M), Guwahati, vice Shri Bidyut Saikia transferred.

Shri Das will join at his new place of posting immediately.

No.HC.VII-06/2017 / 453 /A. Shri Bidyut Saikia, Peon, Office of the Member, MACT, No.3, Kamrup (M), Guwahati, is transferred as Peon in the Office of the District and Sessions Judge, Golaghat, vice Shri Manhari Das transferred.

Shri Saikia will join at his new place of posting immediately.

(N.B. The seniority of Shri Manhari Das and Shri Bidyut Saikia will be decided by the Member, MACT, No.3, Kamrup (M), Guwahati and District and Sessions Judge, Golaghat respectively on the basis of their initial date of joining in the service. Further, the concerned employees will not be entitled to claim TA and DA as the transfers are made on their request.)

By Order,
Sd/- M.A. Ali,

REGISTRAR (VIGILANCE)

Memo No.HC.VII-06/2017 / 454 - 466 /A.

Dated 02.02.2017

Copy to:-

1. The L.R. & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati
2. The Principal Accountant General, Assam, Beltola, Maidamgaon, Guwahati
3. The District and Sessions Judge, Golaghat. He is requested to release Shri Manhari Das in order to enable him to join at his new place of posting immediately.
4. The Member, MACT, No.3, Kamrup (M), Guwahati. He is requested to release Shri Bidyut Saikia in order to enable him to join at his new place of posting immediately
5. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati

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6. The Joint Registrar (_____), Gauhati High Court, Guwahati
7. The Deputy Registrar (_____), Gauhati High Court, Guwahati
8. The Private Secretary to Hon'ble Mr. Justice _____,
Gauhati High Court, Guwahati
9. ✓ The Systems Analyst, Gauhati High Court, Guwahati for uploading this
Notification in the Gauhati High Court Website
10. The CA to Registrar General/ Registrar (Vigilance)/Registrar
(Admn.)/Registrar (Judicial)/ Registrar (Establishment), Gauhati High
Court, Guwahati
11. The Deputy Director, Printing & Stationery, Assam Govt. Press,
Bamunimaidan, Guwahati for publication of the Notification in the Assam
Gazette
12. Shri Manhari Das, Peon, Office of the District and Sessions Judge,
Golaghat
13. Shri Bidyut Saikia, Peon, Office of the Member, MACT, No.3, Kamrup (M),
Guwahati

C. D. Saikia
REGISTRAR (VIGILANCE)

P.S.
21/2/2017